CORRIGENDUM
COURT NO.16

HON'BLE MR. JUSTICE DHARMESH SHARMA

NOTE: CONT CAS.(C) 1932/2024, CONT.CAS.(C) 1936/2024 AND CONT CAS.(C) 1872/2023 LISTED AT ITEM NOS. 31, 32 AND 58 RESPECTIVELY MAY BE READ AS UNDER:

AFTER NOTICE MISC. MATTERS			
31	CONT.CAS(C)-1932/2024 CM APPL. 71808/2024 WITH CONT.CAS(C) 1936/2024	ARPAN VERMA AND ANOTHER V/s MS.SWARSHI SABHARWAL	SUSHIL KUMAR
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR (ADV.SUSHIL777@GMAIL.COM) (8527130065) (PETITIONER) SR(SR6B-DELHI@GOV.IN) (0) (RESPONDENT)	
32	CONT.CAS(C)-1936/2024 CM APPL. 71878/2024	TEJ SINGH V/s SWARSHI SABHARWAL	SUSHIL KUMAR
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR(ADV.SUSHIL777@GMAIL.COM) (8527130065) (PETITIONER) SR(SR6E_DELHI@GOV.IN) (0) (RESPONDENT)	
FOR ADMISSION			
58	CONT.CAS(C)-1872/2023	VARUN SHARMA V/s POOJA SAINI SHARMA	DENNIS JACOB
		OTHER DETAILS OF ADVOCATES: KAMAKSHI GUPTA (KAMAKSHI0410@GMAIL.COM) (9870924766) (PILOVELEENBU(LOVELEENBU@GMAIL.COM) () (RESPONDENT)	ETITIONER)

DELETION NOTES

- 1. W.P.(C) 6397/2017 LISTED BEFORE HON'BLE MR. JUSTICE PRATEEK JALAN AT ITEM NO. 14 IS DELETED AS THE SAME IS FIXED FOR 07.08.2025.
- 2. W.P.(CRL.) 222/2024 LISTED BEFORE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA AT ITEM NO. 28 IS DELETED AS THE SAME IS FIXED FOR 07.05.2025.
- 3. RC. REV. 86/2025 LISTED BEFORE HON'BLE MS. JUSTICE TARA VITASTA GANJU AT ITEM NO. 49 IS DELETED AS THE SAME IS FIXED FOR 12.03.2025.
- 4. RFA 284/2021 LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA AT ITEM NO. 26 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MS. JUSTICE JYOTI SINGH.
- 5. RFA 631/2024 LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA AT ITEM NO. 54 IS DELETED AS THE SAME IS FIXED FOR 13.08.2025.

HIGH COURT OF DELHI 07.03.2025

REGISTRAR (LISTING)